

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:3152

ANSWERED ON:30.08.2012

SANITATION FACILITIES

Biswal Shri Hemanand ;Hussain Shri Syed Shahnawaz

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of the progress achieved in the Millenium Development Goals (MDGs) in the field of sanitation in the country including Bihar, State-wise;
- (b) the details of the States which have not fulfilled the MDGs including Bihar;
- (c) the reasons therefor, State-wise; and
- (d) the action proposed to be taken by the Government to fulfil the said goals?

Answer

MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

- (a) Target 7(c), set under Millennium Development Goals (MDG) 7, seeks to halve, by 2015, the proportion of people without sustainable access to safe drinking water and basic sanitation (based on 1990 data) which works out to approximately 55%. The sanitation coverage in rural areas of the country was 21.9% as per census 2001. Census 2011 has reported a rural sanitation coverage of 32.7% in the country after accounting for the increase in number of households due to increase in population and fragmentation of households etc.
- (b) There are no State-wise targets for achieving MDGs including Bihar.
- (c) Does not arise.
- (d) Government of India administers Nirmal Bharat Abhiyan (NBA), a comprehensive programme to facilitate States to ensure sanitation facilities in rural areas with the main objective of eradicating the practice of open defecation and ensuring clean environment. To accelerate the progress of sanitation in rural areas under NBA, Government has adopted the strategy to phased saturation approach for creation of Nirmal Grams. The provision of incentive for Individual Household Latrines has been extended to cover identified categories of Above Poverty Line (APL) households restricted to SCs/STs, small and marginal farmers, landless labourers with homestead, physically handicapped and women headed households in addition to Below Poverty Line (BPL) households. Convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MNREGS) has also been made in terms of work person days for construction of sanitation facilities. The component of Solid and Liquid Waste Management (SLWM) has been strengthened. Conjoint approach with National Rural Drinking Water Programme (NRDWP) has been adopted to address the issue of availability of water for sanitation facilities. To achieve the vision of Nirmal Bharat by 2022 with all gram Panchayats in the country attaining Nirmal status. The budget provision under NBA for the first year of the XII Plan, 2012-13, has been increased to Rs.3500 crore from Rs.1500 crores provided in the last year of the XI Plan 2011-12.